

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 18375/2017

(Arising out of impugned final judgment and order dated 18-11-2016 in SA No. 448/1997 passed by the High Court of Judicature at Allahabad)

ALOK CHANDRA PAL (D) THR ITS LRS.

Petitioner(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS.

Respondent(s)

(IA No. 49564/2017 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Shree Pal Singh, AOR (Not Present)

For Respondent(s)

Mr. Md. Farman, AOR  
Mr. Shoaib Khan, Adv.  
Mr. Salman Khan, Adv.  
Mr. Sanjay Malik, Adv.  
Mrs. Shalu Bhati, Adv.  
Mr. Abdul Karim Ansari, Adv.  
Mr. Yasin Khan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

None appears on behalf of the petitioners even on the second round.

Re-list the matter after three weeks.

(NIDHI AHUJA)  
AR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER